

**GOVERNMENT OF INDIA  
DEVELOPMENT OF NORTH EASTERN REGION  
LOK SABHA**

UNSTARRED QUESTION NO:137  
ANSWERED ON:22.11.2011  
FUNDS FOR DEVELOPMENT OF NORTH EASTERN STATES  
Dubey Shri Nishikant ;Ramkishun Shri

**Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:**

- (a) the total funds granted, released and utilised for the development of the North Eastern Region during each of the last three years and the current year, project-wise, scheme-wise and State-wise;
- (b) whether the North Eastern States have utilised all the funds, granted for the development of the States;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether any audit has been conducted to assess the impact of the said projects and schemes and record its beneficiaries; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (I / C) IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR)

(a), (b) and (c) The Planning Commission is involved in the finalisation of the annual plans of the States of North East. The size of each year's plan is finalised based on the available resources of the States (State's own funds, borrowings and any other resources) and the available Central Assistance in the particular year. A statement indicating Annual Plan outlays / actual expenditure during 2007-08, 2008-09, 2009-10, 2010-11 and current year 2011-12 to enable the State Governments to take up priority projects across the sectors and to meet the resource gap in the Plan for the North Eastern States is given at Annexure-I.

Grants-in-aid to the North Eastern State Governments are also released under the Non Lapsable Central Pool of Resources (NLCPR) Scheme by the Ministry of Development of North Eastern Region (DoNER). However, under the Scheme, State-wise allocations are not made. Details of total funds granted/released and utilised (State-wise) for the development of North Eastern States under NLCPR and Bodoland Territorial Council (BTC) Package, during each of the last three years and the current year are given below. The State-wise, Project-wise release/utilisation of funds during the last three years and current year is at Annexure -II and III respectively. These Annexures have been put on the website of the Ministry i.e. [www.mdoner.gov.in](http://www.mdoner.gov.in).

Funds Released under NLCPR & BTC Package

(` in crore)

State    Year  
2008-09   2009-10   2010-11   2011-12  
(As on 16.11.11)

NLCPR Scheme

Arunachal Pradesh	165.98	152.89	143.94	85.22
Assam	94.38	107.49	168.61	52.42
Manipur	84.36	90.09	78.87	19.83
Meghalaya	94.83	76.72	57.86	60.24
Mizoram	14.95	19.91	73.73	28.29
Nagaland	103.81	102.94	98.43	59.02
Sikkim	62.91	22.91	55.39	34.86
Tripura	39.19	95.67	95.50	28.21
Total	660.41	668.62	772.33	368.09

BTC Package    67.03   3.15   50.00   15.09

Funds Utilised under NLCPR & BTC Package

(` in crore)

State Year  
2008-09 2009-10 2010-11 2011-12  
(As on 16.11.11)

NLCPR Scheme

Arunachal Pradesh	122.96	96.81	161.50	31.06
Assam	86.48	53.75	93.93	81.45
Manipur	68.03	83.90	59.72	22.92
Meghalaya	64.45	63.68	33.74	40.17
Mizoram	59.20	10.02	24.25	16.58
Nagaland	61.84	113.96	109.37	61.94
Sikkim	49.27	37.83	21.08	36.05
Tripura	58.77	76.83	65.70	15.68
Total	571.00	536.78	569.29	305.85

BTC Package 58.37 43.05 45.73 20.13

The details of total funds granted by the North Eastern Council to the North Eastern States during each of the last three years and the current year are given at Annexure-IV. This Annexure has been put on the website of the Ministry i.e. [www.mdoner.gov.in](http://www.mdoner.gov.in).

Details of unspent balances of the NEC releases, as on 30.06.2011, are given below:

STATUS OF OUTSTANDING UTILIZATION CERTIFICATES (UCs) & UNSPENT BALANCES WITH THE STATE GOVERNMENTS (as on 30th June, 2011)

(` in Crores)

Sl.No States Amount of Outstanding UCs/unspent balances

1	Arunachal Pradesh	160.38
2	Assam	107.95
3	Manipur	65.77
4	Meghalaya	97.58
5	Mizoram	71.69
6	Nagaland	61.33
7	Sikkim	85.93
8	Tripura	35.10
9	Others	62.54
	Total	748.27

In addition, 52 non-exempted Central Ministries also earmark 10% of their gross budgetary support (GBS) for the North Eastern Region (NER). The Ministry of DoNER monitors utilisation of expenditure by the non-exempted Ministries / Departments against lumpsum provision for the NER. However, it does not monitor State-wise utilisation. The year wise allocation/expenditure under earmarked funds for NER during 2008-09, 2009-10, 2010-11 and current year 2011-12 is summarised in the table below:

(` in crores)

RE	Expenditure	RE	Expenditure	RE	Expenditure	BE
2008-09	2008-09	2009-10	2009-10	2010-11	2010-11	2011-12
14847.36	12733.74	16229.46	14692.68	21772.22	19779.06	23321.78

The main reasons that result in delayed full utilisation of released funds to NER in a particular year are shorter working season, inclement weather, shortage of professionals, geographical disadvantages etc.

(d) Yes, Sir.

(e) Statutory audit of the Schemes by the Comptroller and Auditor General of India (C&AG) is being conducted yearly. C&AG have also conducted Performance Audit of the Non Lapsable Central Pool of Resources Scheme. In addition to the statutory audit, internal audit by the Departmental Accounting Authorities is also being conducted on regular basis.